

पेट्रोलियम तथा रसायन और खान तथा खातु मंत्रालय में राज्य मन्त्री (श्री दा० रा० चव्हाण): (क) प्रायोगिक प्रोटीन संयंत्र का मुख्य उद्देश्य सतत किण्वन (करमनटेशन) तकनीक का अन्वेषण करना और एक व्यापारिक यूनिट के लिए दिता इकट्ठा करना था। अध्ययन के दौरान लगभग 20 किलो ग्राम पेट्रो-प्रोटीन के नमूनों को इकट्ठा किया गया।

(ख) हैदराबाद की नेशनल इंस्टीट्यूट आफ न्यूट्रेशन ने सूचित किया है कि पेट्रो-प्रोटीन नमूनों की प्रोटीन-क्षमता-अनुपात लगभग 50 से 60 प्रतिशत तक है। सेंट्रल फूड टेकनोलोजीकल रिसर्च इंस्टीट्यूट मैसूर, पेट्रो-प्रोटीन्स का उप-युक्तता का परीक्षण कर रही है।

Disparities in the Wages of L. I. C. Workers

82. SHRI B. K. MODAK ;
SHRI K. RAMANI ;
SHRI VISWANATHA MENON ;
SHRI E. K. NAYANAR ;

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government are considering a proposal to settle the disparities in the wages of the Life Insurance Workers who are doing identical jobs;

(b) if so, the details thereof;

(c) whether Government have received any memorandum from the L.I.C. Workers recently in this regard; and

(d) if so, when action is likely to be taken thereon ?

THE MINISTER OF SUPPLY AND THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI R. K. KHADILKAR) : (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Increase in Pensions of Low-Paid Government Employees

83. SHRI S. M. BANERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the recent increase of Rs. 10/- per month in the pensions of law-paid pensioners has not yet been fully implemented;

(b) if so, the reasons for this abnormal delay; and

(c) whether there is any proposal to give these pensioners further benefits ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). Instructions have already been issued by the concerned Accountants General on the Civil side and the Controller of Defence Accounts on the Defence side to all the Pension Disbursing Officers for making payment of the *ad hoc* increase of Rs. 10/- per mensem sanctioned in September 1969. However, on the Defence side, the instructions so far issued do not cover State Forces pensioners and commissioned officers in whose cases individual scrutiny is to be carried out before deciding whether the *ad hoc* increase is payable or not.

(c) No Sir.

Incidence of T. B. Cases in Kanpur

84. SHRI S. M. BANERJEE : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the incidence of T. B. cases in Kanpur has reached a stage where the highest number of T. B. cases in India have been found;

(b) if so, the steps taken by Government to help the State Government to have more T. B. Hospitals in U. P.; and

(c) if not, the reason therefor ?